


ORDER**Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)**

In continuation of Order No. 47/RG/Spl./Misc. dated 26.01.2021, Order/Notice No. 48/RG/Spl./Misc. dated 27.01.2021, Order No. 50/RG/Spl./Misc. dated 29.01.2021 and Order No. 51/RG/Spl./Misc. dated 02.02.2021 issued regarding limited physical hearing, the Hon'ble the Chief Justice has been pleased to order that following Hon'ble Benches will hold the court through physical hearing w.e.f. 08.02.2021 to 12.02.2021 in Court Number mentioned against them as under :

<u>SR. NO.</u>	<u>HON'BLE SINGLE BENCH (CRIMINAL)</u>	<u>COURT NO.</u>
<u>8.02.2021</u>		
1.	Hon'ble Mr. Justice Harnaresh Singh Gill	49
2.	Hon'ble Mr. Justice Suvir Sehgal	68
3.	Hon'ble Mr. Justice Jasgurpreet Singh Puri	69
<u>9.02.2021</u>		
1.	Hon'ble Mr. Justice Manoj Bajaj	49
2.	Hon'ble Mr. Justice Lalit Batra	68
3.	Hon'ble Mr. Justice Arun Kumar Tyagi	69
<u>10.02.2021</u>		
1.	Hon'ble Mr. Justice Arvind Singh Sangwan	49
2.	Hon'ble Mr. Justice Avneesh Jhingan	68
3.	Hon'ble Mrs. Justice Manjari Nehru Kaul	69
<u>11.02.2021</u>		
1.	Hon'ble Mr. Justice Anupinder Singh Grewal	49
2.	Hon'ble Mr. Justice Harminder Singh Madaan	68
3.	Hon'ble Mr. Justice Gurvinder Singh Gill	69
<u>12.02.2021</u>		
1.	Hon'ble Ms. Justice Jaishree Thakur	49
2.	Hon'ble Mr. Justice Deepak Sibal	68
3.	Hon'ble Mr. Justice Hari Pal Verma	69

2. Entry to the aforesaid Court Rooms will be permitted from Gate No. 5 only.
3. All are requested to comply with the instructions already issued vide Order No. 50/RG/Spl./Misc. dated 29.01.2021 providing **“STANDARD OPERATING PROCEDURE FOR LIMITED PHYSICAL HEARING IN THE HIGH COURT OF PUNJAB AND HARYANA”**.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


 (Sanjiv Berry)
 Registrar General
 05.02.2021